

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 45 OF 2018 &
IA NOS. 902, 1108 & 1109 OF 2017

Dated: 2nd August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Tata Power Trading Company Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Molshree Bhatnagar

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Pratiksha Mishra for R-2, 4 & 7

ORDER

As the matter was not reached, post this matter for hearing on **10.10.2018**,
as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

js/vt

(Justice N. K. Patil)
Judicial Member